

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-21/2008(Pt.)/2635/A.**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Joint Registrar,  
Gauhati High Court,  
Itanagar Permanent Bench

Dated Guwahati, 28<sup>th</sup> March, 2023.

Sub:- Casual Leave.

Ref:- No. HC(IB)-VIG/01/2023 dated 27.03.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Lobsang Tenzin, District and Sessions Judge, Tezu, Lohit District has been granted **casual leave for four days on 06.04.2023, 10.04.2023, 12.04.2023 and 13.04.2023, along with station leave permission from 05.04.2023 to 16.04.2023.** A senior Judicial officer at the station will remain in charge of his Court and office in his absence.

Yours faithfully,

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO. HC. VII-21/2008(Pt.)/2636-2637/A, dated , 28-03-2023**

Copy to:

1. Shri Lobsang Tenzin, District and Sessions Judge, Tezu, Lohit District,  
Ziro.

✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
*[Handwritten mark]*